

other water development projects benefiting these areas are also proposed to be expedited.

### **Child Labour Welfare**

186. SHRI ARVIND NETAM:  
CH. JAGDEEP DHANKHAR:

Will the Minister of LABOUR AND WELFARE be pleased to state.

(a) whether Government are contemplating to enact a comprehensive legislation to stop/check the abuse of the existing legal provisions by the employers employing child labour;

(b) the estimated number of child labourers in the country and the number of orphans out of them; and

(c) the details of new welfare measure proposed to be taken by Government to give protection to such children?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):  
(a) No, Sir. No fresh legislation is contemplated.

(b) The estimated number of child workers in the age group of 5-14 years in the country in 1986, worked out on the basis of the National Sample Survey (38th round) and the population figures as projected by the Expert Committee on Population Projects, was 16.6 million. Figures relating to the number of orphans out of the total child workers are not maintained.

(c) A National Policy on Child Labour has been launched. This Policy, inter alia, provides for effective implementation of the legal provisions relating to child labour; focussing of general welfare and development programmes for the benefit of child labour and their families and taking up of projects in

areas of concentration of child labour to wean away children from work by providing welfare inputs like education, health care, vocational/skill training, nutritious meals, etc.

### **Tapping of Fresh Water Resources**

187. SHRI ARVIND NETAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) Whether Government propose to undertake some new package plans to tap/trace fresh water resources;

(b) if so, the details thereof; and

(c) whether Government are also contemplating to enact/formulate a uniform/irrigation code/Act vis-a-vis use of water resources for irrigation purposes?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). The Working Groups constituted for formulation of VIII Plan have recommended a target for creation of additional irrigation potential of about 20 million hectares by tapping surface and ground water resources.

(c) While major and medium irrigation projects are techno-economically appraised at the Centre in a uniform manner, a draft model Bill for scientific exploitation of ground water has been circulated to the State Governments for enacting a suitable legislation.

### **Legislation for Family Planning**

188. SHRI ARVIND NETAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have received a suggestion for enactment of a legislation to enforce family planning;